

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC. VII-108/2011(Pt.)/ 8606 /A**

From :- Smti. Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Registrar, Gauhati High Court,  
Kohima Bench, Kohima.

Dated Guwahati, 29<sup>th</sup> August, 2024.

Sub:- **Casual Leave.**

Ref:- Your letter no. D&SJ/PK/PER-01/23/17 dated 22.07.2024.

Sir,

With reference to the above, I am directed to inform you that Shri Neiko Akami, District & Sessions Judge, Phek, Nagaland has been granted **casual leave for five days w.e.f 29.07.2024 to 02.08.2024, along with station leave permission.** The next senior most Judicial Officer available at the station shall remain in-charge of his Court and Office in his absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-108/2011(Pt.)/8607 - 8608 /A dtd. , 29-08-24**  
Copy to:

1. Shri Neiko Akami, District & Sessions Judge, Phek, Nagaland.
2. The Project Manager, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**

